

**Annexure-5**

**Name of the corporate debtor: Kamla Landmarc Motors Pvt Ltd    Date of commencement of liquidation: 10/01/2019; List of stakeholders as on: 08/04/2019**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted			
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)
1	State Tax Department (Maharashtra)	State Tax Department (Maharashtra)		21/02/2019	10,804,318.00	10,804,318.00			
2	Income Tax (TDS)	Income Tax (TDS)		28/02/2019	414,150.00	414,150.00			
3	Income Tax Department	Income Tax Department		08/04/2019	32,299,210.00	32,299,210.00			

**43,517,678.00**

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<b>% share in total amount of claims admitted</b>	<b>Amount of contingent claim</b>	<b>Amount of any mutual dues, that may be set off</b>	<b>Amount of claim rejected</b>	<b>Amount of claim under verification</b>	<b>Remarks, if any</b>
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